

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES  
LOK SABHA  
UNSTARRED QUESTION No.3393  
TO BE ANSWERED ON 7<sup>TH</sup> AUGUST, 2018

**Setting up of Fishing Harbours**

**3393. DR. RAVINDRA BABU :**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to set up fishing harbours and provision of cold storage facilities in coastal districts of Andhra Pradesh including East Godavari to tap the potential of fisheries sector in the State for the provision of livelihood and income generation of small scale fishermen;
- (b) if so, the details of the steps taken by the Government in this regard along with the present status thereof; and
- (c) the time by which the project is likely to be taken up by the Government?

**ANSWER**

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE:  
(SHRIMATI KRISHNA RAJ)**

(a) to (c) : The Government of Andhra Pradesh has proposed for development of five fishing harbours in the State and sought the central financial assistance under the Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries and Sagarmala Programme. Details of the proposed fishing harbour projects are as below:

| Sl. No. | Name of Fishing Harbour                                 | District      | Present Estimated cost (Crores) |
|---------|---|---------------|---------------------------------|
| 1       | Juvvaladine   | SPSR Nellore  | 242.22                          |
| 2       | Phase-II Development of Nizampattinam Fishing Harbour   | Guntur        | 340.78                          |
| 3       | Phase-II Development of Machilipattinam Fishing Harbour | Krishna       | 252.00                          |
| 4       | Vodarevu  | Prakasham     | 409.22                          |
| 5       | Uppada  | East Godavari | 289.40                          |
|         | <b>Total</b>  |               | <b>1533.62</b>                  |

The Government of Andhra Pradesh has been requested in January, 2018 to confirm availability of necessary land free from encroachments and encumbrances, environmental clearance and State willingness to contribute their share for development of the proposed fishing harbours. Since the State Government has not yet furnished the confirmation on these points, the time by which the projects are likely to be taken up cannot be indicated at this stage.

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